

	Annexure-7
Name of the corporate debtor : Sunshine Housing & Infrastructure Private Limited	Date of commencement of Liquidation: 2nd June 2025 List of stakeholders as on :30 September 2025
	dent (Othershop fire with a direct to the latest to the la
List of other stakehold	ders (Other than financial creditors and operational creditors)

			Details of	claim received	*		Details of cla	im admitted							4:
Sr.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Date of receipt	Amount claimed		Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if
	1 Advani Builders Pvt Ltd		15-07-2024	34,44,00,000.00	19,19,00,000.00					8.09%				15,25,00,000.00	
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3 4				34,44,00,000.00	19,19,00,000.00		0		0	8.09%	(	0	0	15,25,00,000.00	